

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

6. IA-1452/2024 in C.P.(IB)/308(MB)/2022

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 02.04.2024

NAME OF THE PARTIES: Clearwater Capital Partners Singapore Fund V Pvt.  
Ltd.  
Vs  
Renaissance Urban-Infra Pvt. Ltd.

SECTION: 7, 12(2) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

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**ORDER**

1. Mr. Kunal Kanungo a/w Ms. Tanushree Sogani and Mr. Atishay Jain, Ld.  
Counsel for the Applicant/RP present.
2. At the request of the Counsel for the Applicant, list this matter on 08.05.2024.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)